

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

O. A. No. 76 of 2020

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU

Based on the News Item in Dinamalar

Chennai Edition Newspaper dated 01.06.2020,

"Danger of lake getting polluted due to

Mixing of sewage and waste water".

...

Applicant(s)

With

1. The Chief Secretary to Government of Tamil Nadu, Department of Environment, Chennai and others. ... Respondent(s)

Compliance Report on the NGT order in O.A. 76 of 2020

Hearing on 30.05.2022

Introduction

Tamil Nadu is a fast growing and the most urbanised State in India. The link between economic development and urbanisation is well established. According to the 2011 Census, Tamil Nadu ranks third in the level of urbanisation (48.45%) in the country among the larger States. The urban population of Tamil Nadu is 34.95 million (Census of India, 2011) out of a total state population of 72.14 million and constitutes 48.45% of the population. While the percentage of urban population in the country increased from 10.85% to 31.16% during 1901-2011, Tamil Nadu registered a much higher percentage increase i.e., from 14.15% to 48.45% during the

above period. Extended areas of Urban Agglomerations (UAs) in Tamil Nadu have also been witnessing rapid growth, with nearly 58% of the urban population living in the top 25 UAs.

In Tamil Nadu, Municipal Administration and Water Supply Department has the administrative control over Greater Chennai Corporation, Directorate of Municipal Administration and Commissionerate of Town Panchayat. The Commissioner of Greater Chennai Corporation administers the Greater Chennai Corporation with a population of 68,67,184. The Directorate of Municipal Administration manages 20 Corporations and 138 Municipalities with a Population of 1,87,27,049. Similarly 490 Town Panchayats with a Population of 98,76,996 are managed by the Commissioner of Town Panchayat.

**Report Filed by Director of Municipal Administration on behalf of
Chief Secretary to Government of Tamil Nadu**

I, Ponniah, son of Thiru K.Paulchamy, Hindu, aged about 55 years, working as Director of Municipal Administration, 11th Floor, 75, Santhome High Road, R.A. Puram, Chennai- 600 028, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Director of Municipal Administration and I am well conversant with the facts of the case from the connected files and the orders passed by this Hon'ble Tribunal.

2. I submit that I have read and understood the orders passed by this Hon'ble tribunal and the report filed by the Joint Committee to this Hon'ble National Green Tribunal and I am filing this present report for

consideration of this Hon'ble Tribunal. I submit that the Joint Committee has filed its report and gave certain recommendations to be followed by the authorities. The Joint Committee has given certain recommendations to the Avadi City Municipal Corporation to be followed in the form of Short Term Measures and Long Term Measures to be followed to stop the pollution in the Arafath Lake.

3. I submit that based on the recommendations of the Joint Committee, The Commissioner, Avadi City Municipal Corporation has taken steps to Implement the recommendations of the Joint Committee. The following action was taken by the Commissioner, Avadi City Municipal Corporation as Short Term Measure to stop the Sullage Water reaching Arafath Lake.

O.A.No.76/2020 (SZ) : Avadi Corporation

Prayer: Pollution of Arafath Lake due to mixing of sewage

1. During the raining season most of the rain water from Thirumullaivoyal Area crossing along CTH road through Culvert which has been located at CTH road near Hanuman Nagar and reaching Arafath lake.

2. Due to Non availability of Under Ground Sewerage system Ward No 9 Manikandapuram area around 500 residents disposing grey water to the open drain and same water flowing and reaching Arafath lake.

Action Taken: Short Term Action Plan in order to avoid / control the sullage water disposal at the culvert area, Corporation in order to rectify the culvert cover slab damaged portion and constructing side wall from road edge to Lake work order was given on 18-08-2020 at the cost of Rs.5.00 lakhs and the work was completed now. In addition to that as per the direction of this office the Superintending Engineer attached to this office has inspected the

spot on 14-03-2022 and directed the Corporation to establish an Grey Water Treatment Plant with capacity of 20 KLD to treat the grey water and to discharge the treated water. Based on the instruction given by the Superintending Engineer, Quotation was received from specialized agency by the Corporation and the proposal was sent to this office for Approval and the same will be considered in due course and the approval will be given to the corporation. After giving approval Tender will be floated and the work will be completed on or before 31-08-2022 and the work will be monitored by this office on regular basis for earlier completion of work.

In order to control the grey water mixing rain water in the above said area the Corporation planned to construct common grey water collecting sump in Saravana Nagar 9th Street and collecting all grey water to this sump. From the sump have planned to provide motor pump set with pipe line to dispose grey water to UGSS head manhole which is located at Cholambedu Main Road near VAO Office. The Estimate cost of the above work is Rs. 15.00 Lakhs and tender quoted on 14.08.2020 and also work awarded to Contractor on 18.08.2020 with a time limit of 3 months to finish the said work. But due to several factors, the contractor has not able to start the work and two show cause notices were given by the corporation to the Contractor. In addition to that as per the direction of this office the Superintending Engineer attached to this office has inspected the spot on 14-03-2022 and directed the Corporation to establish a Grey Water Treatment Plant with capacity of 40 KLD to treat the grey water and to discharge the treated water. Based on the Instruction given by the Superintending Engineer, Quotation was received from

specialized agency by the Corporation and the proposal was sent to this office for Approval and the same will be considered in due course and the approval will be given to the corporation After giving approval Tender will be floated and the work will be completed on or before 31-08-2022 and the work will be monitored by this office on regular basis for earlier completion of work.

The following action was taken by the Commissioner, Avadi City Municipal Corporation as Long Term Measure to stop the Sullage Water reaching Arafath Lake.

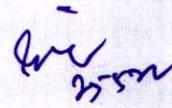
In order to achieve 100% UGSS in Avadi City Municipal Corporation Area the Corporation has proposed to implement the UGSS Scheme in the left out area within the Corporation limit and for that survey work has been completed by Tamil Nadu Water Investment Company Ltd. The consultant was appointed by this office and as of now the survey work and preliminary Detailed Project Report for all works completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by Tamil Nadu Water Investment Company Ltd for further approval and after granting approval by this office the entire project will be completed on or before 2025 and the work will be monitored by this office on regular basis for earlier completion of work.

Hence I therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 76 of 2020 and thus render justice.

Verification

I, Thiru P.Ponniah, Director of Municipal Administration at the First Respondent herein do hereby verified, the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:



Date:

Official stamp:

DIRECTOR OF MUNICIPAL
ADMINISTRATION
M.R.C. NAGAR, CHENNAI - 28.

Solemnly affirmed at Chennai
on this the th day of May 2022
and signed his name in my
presence At Chennai.

before me,